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C.A.No. 910 OF 2001
.....L.....T.....T.....T.....T.....T.....T.....T.....J.R

Item No.	Court No.	Section
107 (Mentioned)	01	XVII

S U P R E M E COURT O F I N D I A
Record of Proceedings

CIVIL APPEAL NO. 910 OF 2001.@@
CCCCCCCCCCCCCCCCCCCCCCCCCCCCC

Balwant Singh & ors. ... Appellant (s)

vs.

Anand Kumar Sharma & Ors. ... Respondent(s)

Date:21/01/2003 This/These matter(s) was/were called on for hearing today.

CORAM:

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For the Appellant (s):
Mr. S B Upadhyay, Adv.

For the Respondent(s):
Mr. Amitesh Kumar, Adv.
Mr. Lakshmi Raman Singh, Adv.

UPON hearing the counsel the Court made the following
ORDER

.....L.....I.....T.....T.....T.....T.....T.....T.....J.R

At the request of learned counsel for the respondents, not to be taken up this week. No further adjournment will be granted.

(D.P. Walia)
Court Master

(S. Krishnan)
Court Master